

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1279
ANSWERED ON:01.12.2005
OLDER PERSONS MAINTENANCE CARE AND PROTECTION BILL, 2005
Meghwal Shri Kailash;Reddy Shri Magunta Sreenivasulu

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to reply given to Unstarred Question No. 1721 dated August 4, 2005 regarding Care of Old Parents and state:whether the Government has set up a high level committee to study social, economic and educational status of Muslim Community;

(a) whether comments have been received from the State Governments/Union Territory Administrations on the proposed bill namely 'The Older Persons Bill, 2005;'

(b) if so, the present status of the Bill alongwith the details of its salient features thereof; and

(c) the time by which the legislation is likely to be made in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) and (b) Comments have been received from 20 State Governments/Union Territory Administrations on the concept paper. Regional Consultations have also been held to elicit views of all stakeholders.

(c) it is not possible to indicate a time limit.